

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1864/2025

SATENDRA PAL SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Rituparn Uniyal, Adv.
Mr. Abhishek Usha Singh, Adv.
Ms. Deeksha Saggi, Adv.
Mr. Srinivasa Kumar, Adv.
Mr. Anshuman R Asare, Adv.
Mr. Ram Lal Roy, AOR

For Respondent(s) : Ms. Sakshi Kakkar, AOR
Ms. Sakshi Dubey, Adv.

Mr. Hem C Vashisht, Adv.
Ms. Daksha Dhiman, Adv.
Mr. Alok Vajpayee, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for respondent No.1 has filed only Memo of appearance. Let vakalatnama be filed as per rules.

Respondent No.2 is duly represented.

Photocopies/digitized copies of the original records from the High Court as well as Trial Court are awaited. Let a reminder be issued.

List again on 26.08.2025.